COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 168 OF 2015

Dated: 27th March, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Power Grid Corporation of India Ltd. ... Appellant(s)

۷s.

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran

Ms. Ranjitha Ramachandran

Mr. Shubham Arya Mr. Pulkit Agrawal

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

Mr. S. Vallinayagam for R-5

6s. Raveena Rai

Ms. Tanya Chaudhry for R-17

ORDER

The learned counsel, Ms. Raveena Rai, appearing for the Respondent No. 17 submitted that, due to some personal inconvenience for today, the matter may kindly be listed on 15.05.2018.

Submission made by the learned counsel appearing for the Respondent No. 17, as stated above, is placed on record.

List this matter for hearing on <u>14.05.2018</u>, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

js/vt